

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. 102
ANSWERED ON MONDAY, THE 25th NOVEMBER, 2019
[AGRAHAYANA 23, 1940 (SAKA)]**

SHELL COMPANIES

QUESTION

***102. SHRIMATI POONAMBEN MAADAN:**

SHRI PASHUPATI NATH SINGH:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्यमंत्री

- (a) the number of shell companies against which the Central Bureau of Investigation has registered cases during 2015-2018 along with the details of the number of cases registered;**
(b) the details of irregularities detected during the investigation;
(c) the outcome of the action taken against the directors/operators of the said shell companies; and
(d) the reaction of the Government thereto?

ANSWER

**THE MINISTER FOR FINANCE AND
CORPORATE AFFAIRS**

वित्त एवं कॉर्पोरेट कार्य मंत्री

(Ms. NIRMALA SITHARAMAN)

(श्रीमती निर्मला सीतारमण)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF
THE STARRED QUESTION NO. 102 FOR ANSWER IN LOK
SABHA ON 25.11 .2019.**

(a) to (d): Central Bureau of Investigation (CBI) has registered 30 cases against 104 shell companies during the last 4 years i.e. 2015, 2016, 2017 and 2018. Further, during investigation of 108 cases, 894 Shell Companies have been detected wherein irregularities such as falsification of financial statement, bank fraud, diversion of funds, impersonation, cheating, abuse of official position, criminal conspiracy, criminal misconduct etc. were found. The summary of cases are enclosed at Annexure “A” & “B” respectively. Some of the Shell Companies/persons are involved in more than one case.

ANNEXURE-A

The break-up of 30 cases where CBI has registered cases against shell companies from 2015 to 2018.

2015	
Status of the case	Number of cases
UNDER TRIAL	14
CHARGE SHEET FILED	14
NO ACTION RECOMMENDED AGAINST COMPANY/ ACCUSED	1
CONVICTION OF THE ACCUSED	-
UNDER INVESTIGATION	-
CASE CLOSED	-

2016	
Status of the case	Number of cases
UNDER TRIAL	5
CHARGE SHEET FILED	7
NO ACTION RECOMMENDED AGAINST COMPANY/ ACCUSED	-
CONVICTION OF THE ACCUSED	2
UNDER INVESTIGATION	-
CASE CLOSED	-

2017	
Status of the case	Number of cases
UNDER TRIAL	3
CHARGE SHEET FILED	3
NO ACTION RECOMMENDED AGAINST COMPANY/ ACCUSED	-
CONVICTION OF THE ACCUSED	-
UNDER INVESTIGATION	3
CASE CLOSED	1

2018	
Status of the case	Number of cases
UNDER TRIAL	-
CHARGE SHEET FILED	-
NO ACTION RECOMMENDED AGAINST COMPANY/ ACCUSED	-
CONVICTION OF THE ACCUSED	-
UNDER INVESTIGATION	1
CASE CLOSED	-

ANNEXURE-B

The break-up of 108 cases where CBI has registered cases against shell companies from 2015 to 2018.

2015	
Status of the case	Number of cases
PROCLAMATION ISSUED AGAINST ACCUSED	1
UNDER TRIAL	27
CHARGE SHEET FILED	27
NO ACTION RECOMMENDED AGAINST COMPANY/ ACCUSED	-
CONVICTION OF THE ACCUSED	-
UNDER INVESTIGATION	2
CASE CLOSED	-
PENDING CASE	3
SANCTION FOR PROSECUTION IS AWAITED	-

2016	
Status of the case	Number of cases
PROCLAMATION ISSUED AGAINST ACCUSED	-
UNDER TRIAL	38
CHARGE SHEET FILED	38
NO ACTION RECOMMENDED AGAINST COMPANY/ ACCUSED	-
CONVICTION OF THE ACCUSED	-
UNDER INVESTIGATION	6
CASE CLOSED	-
PENDING CASE	5
SANCTION FOR PROSECUTION IS AWAITED	-
REVISION PETITION FILED BY SFIO BEFORE SESSION COURT, PATIALA	1

2017	
Status of the case	Number of cases
PROCLAMATION ISSUED AGAINST ACCUSED	-
UNDER TRIAL	7
CHARGE SHEET FILED	7
NO ACTION RECOMMENDED AGAINST COMPANY/ ACCUSED	-
CONVICTION OF THE ACCUSED	-
UNDER INVESTIGATION	13
CASE CLOSED	1
PENDING CASE	-
SANCTION FOR PROSECUTION IS AWAITED	-

2018	
Status of the case	Number of cases
PROCLAMATION ISSUED AGAINST ACCUSED	-
UNDER TRIAL	-
CHARGE SHEET FILED	-
NO ACTION RECOMMENDED AGAINST COMPANY/ ACCUSED	-
CONVICTION OF THE ACCUSED	-
UNDER INVESTIGATION	4
CASE CLOSED	-
PENDING CASE	-
SANCTION FOR PROSECUTION IS AWAITED	2

